

Title: Need to detect and defuse lethal explosives lying with the metal scrap in SG Steel Factory, Kashipur, Uttaranchal.

SHRI K.C. SINGH 'BABA' (NAINITAL): Thank you Mr. Speaker, Sir, for giving me an opportunity to raise this serious issue concerning public safety....(*Interruptions*)

MR. SPEAKER: Please be very brief.

SHRI K.C. SINGH 'BABA' : I will be very brief, Sir.

Through you, Sir, I want to draw the attention of the Government towards the Missile explosion that took place on 21<sup>st</sup> December, 2004, just two days ago in SG Steel Factory in Kashipur town, where I live in Uttaranchal. Lethal explosives lying along with the metal scrap in SG Steel Factory in Kashipur, Uttaranchal exploded causing immediate death of an innocent labour, who was trying to cut the scrap by use of a welding machine and seriously injuring one woman besides causing great damage to nearby property and residential units....(*Interruptions*) I will take only one minute. It is very important.

MR. SPEAKER: Every matter is important.

SHRI K.C. SINGH 'BABA' : There are reports of at least one hundred more missiles which are lying undetected and need to be immediately defused. However, due to non-availability of experts, it is difficult to detect and defuse these explosives.

Sir, I, therefore, urge upon the hon. Home Minister to look personally into this issue pending completion of official formalities like payment of cost for removing and defusing these explosives and provide immediate help of the para military forces and other technical personnel so that these lethal explosives can be detected and defused without any further delay and the threat to innocent lives and valuable property may be avoided....(*Interruptions*)

MR. SPEAKER: Such long statements cannot be read here. We have to give up this habit of reading. In future we would not allow the Members to read from the written text.

SHRI K.C. SINGH 'BABA' : Sir, just give me one more minute. I am just on my last point.

I would just like to add that the District Magistrate of Uddham Singh Nagar, Uttaranchal, has already requested the State Government for necessary help in this regard, and I am sure that the Uttaranchal State Government has sent their request to the Home Ministry, Government of India for prompt action.